



**BULLETIN PART I NO: 3  
LEGISLATIVE ASSEMBLY OF STATE OF GOA  
THURSDAY, 28<sup>th</sup> JANUARY 2021**

**11 30 AM**

**HON. SPEAKER MADE THE FOLLOWING ANNOUNCEMENT**

Unstarred LAQ No. 127 slated for reply on 7<sup>th</sup> February 2020 has been deemed postponed and will be replied as Unstarred postponed LAQ No. 127 dated 7<sup>th</sup> February 2020 on 29<sup>th</sup> January 2021.

As the Session was curtailed to a single day on Monday, 27<sup>th</sup> July, 2020, the LAQs slated for reply on the other days stood lapsed.

As such LAQ Nos. 4, 5, 8, 62, 64, 90, 96, 101 which were postponed for transfer to Departments listed on those days have been disallowed. It may be kindly noted.

**1. QUESTIONS**

**(1) POSTPONED STARRED QUESTION TO BE ORALLY ANSWERED**

Postponed Starred Question No.7C tabled by Shri Wilfred D'Sa, MLA regarding 'Bauxite Mines' (originally slated for answer on 04-02-2020) ) was not taken in the House as the Member concerned was not present in the House.

**(2) STARRED QUESTIONS**

**(a) Questions Answered:-**

Starred Questions at Sl. Nos. 3A, 4A, 5A and 6A for the day were orally answered.

**(b) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

**(c) Reply Postponed:-**

Reply to Starred Question No. 18C was postponed to the next Session.



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**(3) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE**

1. Postponed Unstarred Question No.9 tabled by Shri Ramkrishna Dhavalikar, MLA regarding 'Budget Provision' (originally slated for answer on 04-02-2020) was laid on the Table.

2. Postponed Unstarred Question No.33 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Expenditure and Activities of Ravindra Bhavans in Goa' (originally slated for answer on 29-07-2019 and further postponed to 05-02-2020) was laid on the Table.

3. Postponed Unstarred Question No.77 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Status of Legal Mining' (originally slated for answer on 23-07-2019 and further postponed to 04-02-2020 ) was laid on the Table.

**(4) UNSTARRED QUESTIONS**

**(a) Reply Postponed:-**

Reply to Unstarred Question Nos.156 and 223 was postponed to next session.

**(b) Replies laid:-**

Replies to the rest of the Unstarred Questions were laid on the Table.

**12. 31 PM**

**1. ZERO HOUR MENTIONS:**

**(1)SHRI ROHAN KHAUNTE, MLA** made a mention about the Fear and anxiety in the minds of the people due to the failure of the Government in renewing the Goa Start up Policy 2017 and IT Policy 2018. Approximately 100 start ups were certified from the date of implementation of the policy.Due to the failure in renewing these policies, the promised benefits under the policy are on a



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standstill. The Government needs to take steps to promote them, which also promotes the 'Atmanirbhar' concept of our nation. The steps Government proposes to take in this regard.”

**SMT. JENNIFER MONSERRATE, Minister for Information Technology** replied to the Mention.

**(2) SHRI RAMKRISHNA DHAVALIKAR, MLA** made a mention about the apprehension in the minds of people of Goa who are intending to built their dream homes. The builder community has to halt the construction activity due to non availability of sand in the entire State. The Government's inaction to sort out the issue at appropriate forum.”

**DR. PRAMOD SAWANT, Chief Minister** replied to the Mention.

**(3) SHRI RAMKRISHNA DHAVALIKAR, MLA** made a mention about the fear and apprehension in the minds of people about deteriorating condition of the world famous Basilica of Bom Jesus at Old Goa due to unattended timely rehabilitation and repairs by the authority which has caused great risk to the structure and the timely measures Government intends to take to restore the historic monument for future generations.”

**SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/Minister for Archives and Archaeology** replied to the Mention.

**Shri Dayanand Sopte, MLA in Chair at 12 39 PM**

**(4) SHRI PANDURANG MADKAIKAR, MLA** made a mention about the “fear and anxiety in the minds of residents of Carambolim and Corlim in Cumbarjua Constituency, due to sudden rise of the water in the agriculture fields due to damage of bund of Alfa Dongzo. It will be difficult for the residents to undertake the cultivation of the fields on which they are fully dependent on the agriculture”.”



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**Shri Rajesh Patnekar, Speaker** in Chair at ....12 44 PM

**DR. PRAMOD SAWANT, Chief Minister** replied to the Mention.

(5) **SHRI VIJAI SARDESAI, MLA** made a mention that during Covid 19 pandemic, journalist fraternity was badly hit in Goa. More than 100 working journalists have lost their jobs. While others have deduction in salary ranging from Rupees 305 to 605. The steps the Government intends to take in this regard.”

**DR. PRAMOD SAWANT, Chief Minister** replied to the Mention.

(6) **SHRI CHURCHILL ALEMAO, MLA** made a mention about the “fear and anxiety in the people of Banaulim Constituency regarding Health Department not clearing Mediclaim for years. Tracy Fernandes from my Constituency, had been operated for Kidney Cadaver transplant on 03/08/14, since Kidney Cadaver transplant was not available in Goa, she had the transplant in Mumbai. Her claim is not yet settled. The steps Government intends to take in the matter

**SHRI VISHWAJIT RANE, Minister for Public Health** replied to the Mention.

(7) **SHRI CHURCHILL ALEMAO,** made a mention about the “fear and anxiety in the people of Banaulim Constituency regarding diverting of water by Hotel Mahindra in Varca village by installing an illegal water pipeline. The steps Government intends to take in the matter.

**SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD** replied to the Mention.

(8) **SHRI WILFRED D'SA,** made a mention about the “Anxiety and fear in the minds of people due to construction and development of illegal plots in Sy No. 150/0 in village Verna, Taluka Salcete. The village Panchayat of Verna has issued trade



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Establishment Licence vide ref No. VP/V/985/2018-19 dt. 29/08/2018 for running business for Tree Plantation (Nursery) in Survey Number. No. 150/0, Village Verna Taluka Salcete. Illegal activities by developing plots has been carried out in Survey Number 150/0 in Village Verna Taluka Salcete. The action Government intends to stop the illegal activities in Survey Number 150/0 in Village Verna, Taluka Salcete.”

**SMT. JENNIFER MONSERRATE, Minister for Revenue** replied to the Mention.

**12 52 PM**

**STATEMENT MADE BY CHIEF MINISTER**

**Dr. Pramod Sawant, Chief Minister,** made a statement extending birthday wishes to Shri Pratapsingh Rane, Hon. MLA.

The following Members spoke:

- 1- **Shri Digambar Kamat, Leader of Opposition**
- 2- **Shri Ramkrishna Dhavalikar, MLA**
- 3- **Shri Luizinho Faleiro, MLA**
- 4- **Shri Churchill Alemao, MLA**
- 5- **Shri Rajesh Patnekar, Speaker,** joined the Chief Minister in extending Birthday wishes for Shri Pratapsingh R. Rane, Hon. MLA.

**12 57 PM**

3. **ORDINANCE TO BE LAID**  
**SHRI. MILIND SAGUN NAIK,** Minister for Urban Development, Social Welfare & Provedoria, to lay the Ordinance to Withdraw the Goa Municipalities (Amendment) Withdrawal Ordinance, 2021 (No. 1 of 2021).

**12 57 PM**



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**4. PAPERS LAID ON THE TABLE**

**1. SHRI. MAUVIN GODINHO**, Minister for Transport laid the Annual Report of the Konkan Railway Corporation Ltd. for the years 2019-20.

**2. SHRI. MILIND SAGUN NAIK**, Minister for Social Welfare laid the Annual Report of the Goa State Commission for Backward Classes for the financial year 2017- 2018.

**3. SHRI. NILESH CABRAL**, Minister for Environment laid the Final Water Audit Report for Six Casino Vessels operating in the River Mandovi, 2019.

**4. SHRI. MICHAEL V.LOBO**, Minister for DRDA, Ports, Science & Technology and Waste Management to lay the Comprehensive Report of Goa Waste Management Corporation for the year 2016-2021.

**12. 58 PM**

**5. POSTPONED CALLING ATTENTION**

**SHRI RAVI NAIK, MLA**, called the attention of the Hon. Minister for Social Welfare to the following:

“Fear and anxiety in the minds of Goa particularly O.B.C. Community for the hurdle they face to obtain loans from O.B.C. Corporation. The O.B.C. Community could not avail of loans due to non ability of Government servant to stand as surety, thus the fund remain undisbursed. Measures the Government intends to take in the matter.”

**SHRI MILIND NAIK**, Minister for Social Welfare made a Statement in regard thereto.

The following Members sought clarifications.



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1. Shri Ramakrishna Davalikar, MLA..... 1 06 PM.
2. Shri Dayanand Sopte, MLA.....1 08 PM
3. Shri Jayesh Salgaonkar, MLA.....1 09 PM
4. Shri Ravi Naik, MLA.....1 12 PM
5. Dr. Pramod Sawant, Chief Minister.....1 13 PM
6. Shri Ramakrishna Dhavalikar, MLA.....1 14 PM
7. Shri Ravi Naik, MLA.....1 15 PM

( House adjourned for lunch at 1 17 PM and resumed it sitting at 2 30 PM)

**Shri Isidore Fernandes, Deputy Speaker** in Chair at 2 30

PM

**2 30 PM**

**6. CALLING ATTENTIONS**

**1.SHRI FRANCISCO SILVEIRA**,MLA called attention of the Hon. Minister for Public Works to the following:

“Fear and anxiety in the minds of the people of Pilar,Agassaim,Neura,Mandur,Dongrium, Azossim,Carambolim and Old Goa over the widening of MDR I with a width of 25 mts being vehemently opposed by the people of the area needs to be denotified as it will lead to the destruction of hundreds of houses and thousands of people will have to be rehabilitated. The steps Government intends to take in the matter.”

**SHRI DEEPAK PAUSKAR**, Minister for PWD made a Statement in regard thereto.

The following Members sought clarifications.

1. Shri Francisco Silverira, MLA.....2 31PM.
2. **Shri Digambar Kamat, Leader of Opposition**..2 36 PM.
3. Shri Jayesh Salgaonkar, MLA.....2 37 PM



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**DR. PRAMOD SAWANT, CHIEF MINISTER** clarified thereto.

**2. Shri Churchill Alemao, MLA** called attention of the Hon. Minister for Environment to the following:

“Fear and Apprehension in the minds of the people regarding CRZ department taking action on selective establishments and hotels. The number of structures CRZ has inspected and prosecuted for violations in North Goa for last 10 years. There was complaint filed against the illegal Building structures in Benaulim Constituency. The CRZ department has not taken any action for last 2 years. whether CRZ department will be accountable. The steps Government intends to take in the matter.”

**SHRI NILESH CABRAL, Minister for Environment** made a Statement in regard thereto.

**SHRI CHURCHILL ALEMAO, MLA** sought clarifications.

**SHRI NILESH CABRAL, Minister for Environment** clarified thereto.

**3. S/Shri Digambar V. Kamat, Leader of Opposition, Vijai Sardessai, Rohan A. Khaunte, Ravi S. Naik, Prasad Gaonkar, Jayesh Salgaonkar, Luizinho Faleiro, Ramkrishna Dhavalikar, Aleixo Reginaldo Lourenco and Vinod Palyekar, MLAs’** to call the attention of the Hon. Minister for Water Resources Department to the following:

“Fear and anxiety in the minds of the public at large regarding the Mhadei Water Dispute which have remained unresolved till date. The lethargic approach of the Government in dealing with the matter and attempts by Karnataka to divert the water inspite of the matter being subjudice has caused damage to Ecology of Goa. People have apprehensions on the intention of the Government to protect the interest of the State. The steps Government intends to take in the matter.”





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**SHRI FILIPE NERI RODRIGUES**, Minister for Water Resources made a Statement in regard thereto.

The following Members sought clarifications.

1. **Shri Digambar Kamat, Leader of Opposition**,  
..... 2 50 PM.
2. Shri Vijai Sardesai, MLA.....2 54 PM
3. Shri Rohan Khaunte, MLA.....3 05 PM
4. Shri Ramakrishna Dhavalikar, MLA.....3 10 PM

( Shri Rajesh Patnekar, Speaker in Chair at 3 16 PM)

5. Shri Vinoda Palienkar, MLA.....3 17 PM
6. Shri Luizinho Faleiro, MLA.....3 23 PM
7. Shri Aleixo R. Lourenco, MLA.....3 29 PM
8. Shri Churchill Alemao, MLA.....3 37 PM
9. Shri Antonio Fernandes, MLA.....3 43 PM

( House adjourned for tea at 4 05 PM and resumed it sitting at 4 30 PM)

**Dr. Pramod Sawant, Chief Minister and Shri Filipe Neri Rodrigues clarified thereto.**

**4. 48 PM**

7. **PRESENTATION OF REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS**

**SHRI DIGAMBAR KAMAT**, Chairman presented the Twenty First Report of the Committee on Public Undertakings on the Reports of the Comptroller and Auditor General of India for the year 2013-2014.

**4. 49PM**



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**8. PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021(SECOND BATCH).**

The Supplementary Demands for Grants for the year 2020-2021 (Second Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2020-2021 (Second Batch) were put to vote and passed.

**9. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2021 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (SECOND BATCH))**

**DR.PRAMOD SAWANT**, Chief Minister moved for leave to introduce the Goa Appropriation Bill, 2021.

**DR.PRAMOD SAWANT**, Chief Minister moved that the Goa Appropriation Bill, 2021 be taken into consideration.

The following Members spoke:

1. Shri Ramkrishna Dhavalikar, MLA ..... 4 52 PM

**Shri Isidore Fernandes, Deputy Speaker in Chair at 4 57 PM**

2. Shri Rohan Khaunte, MLA ..... 5 03 PM  
3. **Shri Digambar Kamat, Leader of Opposition** ... 5 27 PM  
4. Shri Luizinho Faleiro ..... 5 35 PM

**DR PRAMOD SAWANT, Chief Minister** replied to the Debate

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, Clause 1, the Schedule the Enacting Formula and the Long Title were put to vote and adopted.

**DR. PRAMOD SAWANT, Chief Minister** moved that the Bill be Passed.



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The Motion for passing of the Bill was put to vote and passed.

**6 00 PM**

**10. GOVERNMENT BILLS-INTRODUCED**

1. The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021.
2. The Goa Regularisation of Unauthorized Construction (Amendment) Bill, 2021.
3. The Goa Land Revenue Code (Amendment) Bill, 2021.
4. The Goa Motor Vehicles Tax (Amendment) Bill, 2021.

**6 04 PM**

**11. GOVERNMENT BILLS-CONSIDERED AND PASSED**

1. **DR. PRAMOD SAWANT, CHIEF MINISTER** moved that The Goa (Regulation of House Building Advance) Bill, 2021 be taken into consideration.

The following Members spoke:

- |  |              |
|--|--------------|
| 1. <b>Shri Digambar Kamat, Leader of Opposition</b> .... | 6 04 PM      |
| 2. Shri Vijai Sardesai, MLA                              | .... 6 07 PM |
| 3. Shri Rohan Khaunte, MLA                               | .... 6 08PM  |

**Dr. Pramod Sawant, Chief Minister** replied to the Debate.

Division was sought

For 24

Against 7

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 9, Clause 1, the enacting formula and the long Title were put to vote and adopted.



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**DR. PRAMOD SAWANT, CHIEF MINISTER**, moved that the Goa (Regulation of House Building Advance) Bill, 2021 be passed.

Division was sought:

For 24

Against 7

The Motion for passing of the Bill was put to vote and passed.

1. **DR. PRAMOD SAWANT, CHIEF MINISTER** moved that The Goa Lokayukta (Amendment) Bill, 2021 be taken into consideration.

The following Members spoke:

1. **Shri Digambar Kamat, Leader of Opposition** .... 6 18PM
2. Shri Vijai Sardesai, MLA .... 6 20PM
3. Shri Rohan Khaunte, MLA .... 6 24 PM
4. Shri Aleixo Lourenco, MLA .... 6 31PM
5. Shri Luizinho Faleiro, MLA ..... 6 36PM

**Dr. Pramod Sawant, Chief Minister** replied to the Debate.

Division was sought

For 23

Against 7

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 10, Clause 1, the enacting formula and the long Title were put to vote and adopted.

**DR. PRAMOD SAWANT**, Chief Minister, moved that -The Goa



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Lokayukta (Amendment) Bill, 2021, be passed.

Division was sought

For 23

Against 7

The Motion for passing of the Bill was put to vote and passed.

1.**DR. PRAMOD SAWANT, CHIEF MINISTER** moved that The Goa Staff Selection Commission (Amendment) Bill, 2021 be taken into consideration.

Shri Subhash Shirodkar, MLA moved the following Amendment:

“ Amendment to section 2 in proviso to section 7 (8) the word two years may be substituted with the word one year”

The following Members spoke;

- |   |              |
|---|--------------|
| 1.Shri Digambar Kamat, Leader of Opposition | .... 6 50PM  |
| 2.Shri Rohan Khaunte, MLA                   | ..... 6 52PM |
| 3.Shri Vijai Sardessai, MLA                 | .... 6 54PM  |
| 4.Shri Luizinho Faleiro,MLA                 | .... 6 58PM  |

**Dr. Pramod Sawant**, Chief Minister replied to the Debate.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 as amended, Clause 1, the enacting formula and the long Title were put to vote and adopted.

**Dr. Pramod Sawant, Chief Minister**, moved that The Goa Staff Selection Commission (Amendment) Bill, 2021, as amended, be passed.

The Motion for passing of the Bill was put to vote as amended and passed.



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**1.DR.PRAMOD SAWANT, CHIEF MINISTER** moved that The Goa Municipalities (Amendment) Bill, 2021 be taken into consideration.

The following Members spoke:

1. **Shri Digambar Kamat, Leader of Opposition** ..7 10PM
2. Shri Vijai Sardessai,MLA . 7 12PM
3. Shri Aleixo Lourenco, MLA .... 7 14PM

**Dr.Pramod Sawant**, Chief Minister replied to the Debate.

The Motion for consideration of the Bill was put to vote and adopted.

Division was sought:

For 21  
Against 7

Clauses 2 to 4, Clause 1, the enacting formula and the long Title were put to vote and adopted.

**Dr. Pramod Sawant, Chief Minister**, moved that The Goa Municipalities (Amendment) Bill, 2021, be passed.

Division was sought

For 21  
Against 7

The Motion for passing of the Bill was put to vote and passed.

**7 20PM**

**5. SHRI NILESH CABRAL, MINISTER FOR ENVIRONMENT AND CLIMATE CHANGE** moved that The



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Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2021 be taken into consideration.

The following Members Spoke:

- |                               |       |         |
|-------------------------------|-------|---------|
| 1- Shri Rohan Khaunte, MLA    | ..... | 7 25 PM |
| 2- Shri Vijai Sardessai, MLA  | ..... | 7 28 PM |
| 3- Shri Churchill Alemao, MLA | ..... | 7 32 PM |
| 4- Shri Aleixo Lourenco, MLA  | ..... | 7.33 PM |

**Shri Nilesh Cabral, Minister for Environment and Climate Change,** replied to the debate.

The Motion for consideration of the Bill was put to vote and adopted.

Division was sought:-

For 23  
Against 7

Clauses 2 to 4, Clause 1, the enacting formula and the long Title were put to vote and adopted.

**Shri Nilesh Cabral, the Minister for Environment and Climate Change,** moved that The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2021, be passed.

Division was sought:

For 24  
Against 7

The Motion for passing of the Bill was put to vote and passed.

**7 46PM**

**12. FURTHER DISCUSSION ON MOTION OF THANKS**  
**(DAY-2)**



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**FURTHER DISCUSSION** on the following motion moved by **Shri Glenn Souza Ticlo**, MLA and seconded by **S/Shri Dayanand Sopte and Subhash Shirodkar**, MLA's on 25<sup>th</sup> January, 2021:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Thirteenth Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 25<sup>th</sup> January, 2021.”

The following Members spoke:

1. Shri Luizinho Faleiro, MLA ..... 7 46 PM
- Shri Rajesh Patnekar, Speaker** in Chair at 7 49 PM
2. Shri Joshua Dsouza, MLA ..... 8 06 PM
3. Shri Nilkanth Halarankar, MLA ..... 8 18 PM
4. Shri Dayanand Sopte, MLA ..... 8 24 PM
5. Shri Aleixo Lourenco, MLA ..... 8 31 PM
6. Shri Antonio Fernandes, MLA ..... 8 51 PM
7. Shri Clafasio Dias, MLA ..... 8 59 PM
8. Shri Francisco Silveira, MLA ..... 9 10 PM

**Shri Dayanand Sopte, MLA** in Chair at 9 13PM

9. Shri Wilfred Dsa, MLA .... 9 14 PM

**Shri Rajesh Patnekar** in Chair at 9.16 PM

**(HOUSE ADJOURNED AT 9 16 PM TO MEET AT 11 30 AM  
ON FRIDAY THE 29<sup>TH</sup> JANUARY 2021)**

**ASSEMBLY HALL  
PORVORIM-GOA  
28<sup>TH</sup> JANUARY, 2021**

**NAMRATA ULMAN  
SECRETARY**